

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/405/2024, IA (IBC)/205/2024, IA (IBC)/479/2024 in CP(IB) No.72/9/HDB/2019
NAME OF THE COMPANY	Alekhya Drugs Pvt Ltd
NAME OF THE PETITIONER(S)	Trident Chemphar Ltd
NAME OF THE RESPONDENT(S)	Alekhya Drugs Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/405/2024

Present: Ld. Counsel Mr. Peri Ramakrishna for the Applicant.

Ld. Counsel Mr. A. Radha Krishna for the Respondent.

Withdrawal memo has been filed. Accordingly, this application is dismissed as withdrawn.

IA (IBC)/205/2024

Present: Ld. Counsel Mr. Peri Ramakrishna for the Applicant.

Ld. Counsel Mr. PH Pannaga Sai for the Respondent.

Last opportunity is granted for filing of Vakalat as well as Counter. **Matter is adjourned to 10.06.2024.**

IA (IBC)/479/2024

Present: Ld. Counsel Mr. Peri Ramakrishna for the Applicant.

For filing of proof of service, **matter is adjourned to 10.06.2024.**

SD/-
MEMBER (T)

SD/-
MEMBER (J)